

CIRCULAR

In continuation/modification of the earlier Circulars the Hon'ble the Chief Justice has been pleased to issue the following directions to the Subordinate Courts, Principal District Judges and Principal Judges in the State of Maharashtra, State of Goa and Union Territory of Dadra & Nagar and Haveli and Daman & Diu.

1. The arrangement directed for Monday 23th March, 2020 and Thursday 26th March, 2020 vide Circular dated 20 March, 2020 shall continue only for 23rd March, 2020. From Tuesday, the 24th March, 2020 till 31st March, 2020 only minimum number of Judges will take extremely urgent matters such as remand work that can not wait beyond 31st March, 2020.
2. In case of any other urgent situation the concerned PDJ/PJ or his delegate may evolve suitable solution locally.
3. In case of any clarification, Principal District Judges/Principal Judges may contact Registrar (Inspection-I).

23rd March 2020

Sd/-
(S.B. Agrawal)
Registrar General